Starred Question No. 2244 on the 6th May, 1959 and state the further progress since made in the construction of Sambalpur-Titlagarh Railway line on the S.E. Railway?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Preliminary arrangements for starting construction such as acquisition of land, finalisation of tenders for earthwork, etc. are in progress.

Shri Kumbhar: May I know whether there was or is any dispute on land acquisition and if so, the settlement thereon?

Shri S. V. Ramaswamy: With regard to land acquisition there will always be dispute. We have to carry on.

Shri Supakar: May I know when the construction of the line will be completed?

Shri S. V. Ramaswamy: We are expecting to complete it by the middle of 1963.

Shri Sanganna: Since Rourkela and Bhilai steel plants are going into production, is it not necessary to expedite the construction of the railway line?

Shri S. V. Ramaswamy: We are taking up the matter very earnestly and we hope to complete it by the middle of 1963. That is the earliest date by which we can complete it.

Dog Squads Service on Railways

*414. Shrimati IIa Palchondhuri: Will the Minister of Raitways be pleased to refer to the reply given to Unstarred Question No. 417 on the 7th August, 1959 and state:

- (a) the progress since made in organising dog squads for the detection of crimes on Railways; and
- (b) the extent of success achieved as compared to the expenditure incurred on the dog squads since they were set up?

The Deputy Minister of Railways (Shri Shahnawax Khan): (a) A Dog

Squad has been formed on the Southern Railway. Squads are being formed on the Western, Central, South Eastern and Eastern Railways. Others have been also advised to form them.

(b) It is not possible to compare exactly the extent of success achieved as compared to the expenditure incurred on the dog squads, as it will not be possible to assess the loss that would have occurred but for the presence of dogs at vulnerable places. However on the Southern Railway within a short period of 6 months the dogs were used in the investigation of 16 cases of the theft in which property worth Rs. 4500 was involved and have to their credit useful work by way of arrest and convictions as well.

Mr. Speaker: It is better for Delhi also to have dog squads.

Shrimati Ila Palchoudhuri: Is any attempt made to train these dogs in India? Do we have any stations where special training is given to the dogs?

Shri Shahnawaz Khan: Training is being imparted to these dogs at various railway headquarters. When I was in Madras recently one dog squad was introduced to me.

Shri V. P. Nayar: What did they say!

Shri Shahnawaz Khan: These dogs are from the Alsatian breed, and they are doing very useful work. The Maharaja of Baria has got good varieties, I believe. We are trying to find out whether that breed is suitable for our work.

Shri Hem Barua: May I know whether the instructors who impart training to these dogs have special training?

Shri Shahnawaz Khan: In Madras the training was being given by a Sub-inspector of the Railway Protection Force. They are specially trained for training these dogs.

2340

Shri Hem Barua: May I know whether they are trained here or out-

Shri Shahnawaz Khan: Here in India.

side in a foreign country?

Shri S. M. Banerjee: Apart from getting dogs, what other positive steps are being taken to check crimes on railways, because they have increased considerably?

Mr. Speaker: That is a larger question.

Shri S. M. Banerjee: Crimes are increasing

Mr. Speaker: I know that.

Shrimati Ila Palchoudhuri: What is the expenditure incurred up to date?

Shri Shahnawaz Khan: I have not got the exact figures. I shall require separate notice.

Traffic Jams at Level Crossings in Delhi

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•415. { Shri Vajpayee: Shri Assar:

Will the Minister of Railways be pleased to state:

- (a) whether Government's attention has been drawn to the fact that the existence of Railway level crossings on some main roads and thoroughfares of Delhi such as Road 34 of Patel Nagar, New Rohtak Road, Western Yamuna Level Road, Gadodia Road, Double Phatak Road and Andha Mughul results in frequent and prolonged traffic hold-ups thus causing severe inconvenience to the people;
- (b) whether the Delhi Municipal Corporation has requested Government to take steps for the construction of over-bridges at the points; and

(c) if so, the Government's response to the request?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No,

(b) and (c). Request has been received for a road over-bridge on New Rohtak Road. Necessary plans for approaches of proposed overbridge have been called for from the Municipality and are awaited.

Shri Vajpayee: May I know whether Government have chalked out any phased programme for the construction of these over-bridges in and around Delhi?

Shri S. V. Ramaswamy: The construction of over-bridges now is a matter which rests with the State Governments. They have been asked to arrange the priorities and inform the railways. As a matter of fact, early in 1959 the Ministry of and Communications Transport advised the Railway Ministry that it has been decided, in consultation with the Finance Ministry and the Planning Commission, that all schemes for construction of over-bridges and under-bridges in replacement of levelcrossings should form part of the State plans.

Shri Vajpayee: In Delhi there is no State Government.

Shri S. V. Ramaswamy: The Delhi Administration was asked about this and they have stated that for the remaining portion of the Second Plan they have none.

Mr. Speaker: Next question.

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I suggest that Q. No. 434, which is a connected subject, may be taken up along with this.

Mr. Speaker: If they are on the same subject, they can be taken together.